

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:6989
ANSWERED ON:13.05.2002
WELFARE SCHEMES FOR CASHEW WORKERS
SURESH KODIKUNNIL

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to formulate any scheme for welfare of cashew workers in Kerala and other States;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL)

(a) to (c): The Govt. of Kerala has set up a Cashew Workers Relief and Welfare Fund Board under the Kerala Cashew Workers Relief and Welfare Fund Act, 1979 (Act 19 of 1984) for the welfare of cashew workers in Kerala State. About 1.8 lakh employees have been registered under the Fund till July, 2001. The welfare schemes implemented by the Board for the benefit of the employees and their family members include pension, ex-gratia payment, maternity benefit, scholarship for the education of their children, etc. Other State Governments are free to follow the Kerala model or formulate welfare schemes for Cashew workers as per their requirements.